

**HIGH COURT OF KARNATAKA AT BENGALURU
MODIFICATION OF SITTINGS OF THE HON'BLE JUDGES WITH
SUBJECTS ASSIGNED TO THEIR LORDSHIPS WITH EFFECT
FROM THURSDAY THE 24TH AUGUST 2017**

Priority will be given to old cases

Sl. No.	SITTINGS AND SUBJECTS	COURT HALL
1	<p>Hon'ble Mr. Justice B.S.Patil</p> <p>Writ Petitions (BDA, LR, KLR, KLRA, CS, SC/ST) -Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Petitions (LA) - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	4
2	<p>Hon'ble Mr. Justice Raghvendra S. Chauhan</p> <p>Miscellaneous First Appeals (MVC and WC) - Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	5
3	<p>Hon'ble Dr. Justice Vineet Kothari</p> <p>Writ Petition (Tax) and Sales Tax Revision Petitions (Single Bench matters), Excise, KEB and LB - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Company Petitions, Company Applications, Probate and Succession matters and TOS - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	6

<p>4</p>	<p>Hon'ble Mr. Justice A.S.Bopanna</p> <p>Writ Petitions (GM) - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Civil Miscellaneous Petitions seeking appointment Of Arbitrators under Section 11 of the Arbitration And Conciliation Act, 1996 - Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	<p>7</p>
<p>5</p>	<p>Hon'ble Mr. Justice Ravi Malimath & Hon'ble Mr. Justice John Michael Cunha</p> <p>Criminal Appeals (Division Bench Matters) - Admissions, Orders and Hearing</p> <p>Criminal Referred Cases - Admissions, Orders and Hearing</p> <p>CCC (Criminal) - Admissions, Orders and Hearing</p> <p>Writ Petitions (Habeas Corpus) and Writ Petitions preferred against the order of detention based on the opinion of Advisory Board constituted under Goonda Act, 1985 - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	<p>9</p>
<p>6</p>	<p>Hon'ble Mrs. Justice B.V.Nagarathna</p> <p>Writ Petitions (GM-CPC) - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Regular First Appeals from 2013 - Admissions, Orders and Hearing</p>	<p>10</p>

	<p>Miscellaneous First Appeals (Misc.- AA, BPT, CPC, IA, ILA, INA, ISA, MPA, PA, RAIL, RCT, SFC, TU, MH & AP.IM and LAC)</p> <p>- Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	
7	<p>Hon'ble Mr. Justice B.Sreenivase Gowda</p> <p>Regular First Appeals upto 2012</p> <p>- Admissions, Orders and Hearing</p> <p>Regular Second Appeals from 2013</p> <p>- Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	11
8	<p>Hon'ble Mr. Justice S.N.Satyanarayana</p> <p>Regular Second Appeals upto 2012</p> <p>- Admissions, Orders and Hearing</p> <p>Miscellaneous Second Appeals</p> <p>- Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	12
9	<p>Hon'ble Mr. Justice Aravind Kumar</p> <p>Criminal Appeals (Single Bench Matters)</p> <p>- Admissions, Orders and Hearing</p> <p>Criminal Petitions (u/s 482 Cr.P.C.) and WPs under Article 226/227 r/w Sec. 482 Cr.P.C.</p> <p>- Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Criminal Petitions (u/s 438 and 439 Cr.P.C) filed upto the month of November 2016</p> <p>- Admissions, Orders and Hearing</p>	13

	<p>Civil Petitions - Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	
10	<p>Hon'ble Mrs. Justice Rathnakala</p> <p>Criminal Petitions (u/s 438 and 439 Cr.P.C.) filed from the month of December 2016 - Admissions, Orders and Hearing</p> <p>Criminal Revision Petitions - Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	14
11	<p>Hon'ble Mr. Justice B.Veerappa</p> <p>Writ Petitions (S-KSRTC, Cinema, KDR, HRC, ULC and KVOA) - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Petitions (Labour and L-KSRTC) from 2014 - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Petition (Service) from 2014 - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Execution First Appeals and Execution Second Appeals (Single Bench matters) - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Intellectual Property Rights Cases including Referred Original Suits - Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	18

12	<p>Hon'ble Mr. Justice G.Narendar</p> <p>Writ Petition (Service) upto 2013 - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Petitions (Labour and L-KSRTC) upto 2013 - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Petition (APMC and MV) - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Petition (Education) - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>CRP, HRRP, LRRP and RPFC - Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	19
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By Order of Hon'ble The Chief Justice,

Sd/-

(P.N.Desai)

Registrar (Judicial)

Date: 23.08.2017

High Court of Karnataka,
Bengaluru,
Dated: 23rd August 2017

NOTIFICATION NO. HCBB – 189 /2017

The sittings of Hon'ble The Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru is arranged in the Court Halls as mentioned below with effect from Thursday the 24th August 2017.

Sl. Nos.	Name of the Hon'ble Judge	Court Hall Nos.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice Jayant Patel	2
3	Hon'ble Mr. Justice H.G.Ramesh	3
4	Hon'ble Mr. Justice B.S.Patil	4
5	Hon'ble Mr. Justice Raghvendra S. Chauhan	5
6	Hon'ble Dr. Justice Vineet Kothari	6
7	Hon'ble Mr. Justice A.S.Bopanna	7
8	Hon'ble Mr. Justice Ravi Malimath	9
9	Hon'ble Mrs. Justice B.V.Nagarathna	10
10	Hon'ble Mr. Justice B.Sreenivase Gowda	11
11	Hon'ble Mr. Justice S.N.Satyanarayana	12
12	Hon'ble Mr. Justice Aravind Kumar	13
13	Hon'ble Mrs. Justice Rathnakala	14
14	Hon'ble Mr. Justice B.Veerappa	18
15	Hon'ble Mr. Justice G.Narendar	19
16	Hon'ble Mr. Justice P.S.Dinesh Kumar	20
17	Hon'ble Mrs. Justice K.S.Mudagal	22
18	Hon'ble Mr. Justice John Michael Cunha	24
19	Hon'ble Mr. Justice B.A.Patil	25

By Order of Hon'ble The Chief Justice,

Sd/-

(P.N.Desai)

Registrar (Judicial)

Date: 23.08.2017